BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.470/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

| Name          | of the Company   | Haldia Energy Limited |                        |                     |
|---------------|--|-----------------------|------------------------|---------------------|
| Under Section |  | 621A/441              |                        |                     |
| SI.<br>No.    | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                       | Appearing on behalf of | Signature with date |

1. ARJUN PLITZ Applicant Agjun-Pitt FLA 034822

## ORDER

. Ld. Pr. CA for the petitioner is present. Heard. Reserved for order.

sd1-(Jinan K.R.) Member (J)

SdL (Vijai Pratap Singh) Member (J)

